

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

25.01.2021

O.A./350/1045/2020

M.A./350/635/2020

M.A./350/636/2020

(FOR I/O) (AT 1:30 P.M.)

ITEM NO:63

FOR APPLICANTS(S) Adv. : Mr. B. Chatterjee

FOR RESPONDENTS(S) Adv.: Ms. S. Sarkar

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>ld. counsel for the respondents submits that a Committee has been constituted to go into the defects of the selection alleged by various parties. Let a record of the Committee be placed on the next date.</p> <p>Appointment, if any, shall not be finalized. and, if already, the same shall abide by the result of the O.A.</p> <p>Accordingly, MA. 636/20 filed by the applicant for interim order is disposed of.</p> <p>List this matter on 15.03.2021 for final disposal.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>